

[मॉलाना एम० फारुकी : इस काउंसिल के काम का क्या कोई खास प्रोसीजर गवर्नमेंट ने मुकर्रर कर दिया है, और क्या कोई टर्म्स आफ रीफरेंस हैं ?]

डा० के० एल० श्रीमाली : जी हाँ, इसके लिए एक स्टैंडिंग कमेटी है जिसके सात मंम्बर हैं और ग्रांट्स के लिए जितनी एप्लिकेशंस आती हैं उनकी जांच वह स्टैंडिंग कमेटी करती है। स्पोर्ट्स के डेवलपमेंट के मुताबिक भी यह कमेटी सिफारिशें करती है और उसके मुताबिक सरकार काम करती है।

SHRI B. M. GUPTA: May I know if the Rajkumari Amrit Kaur Coaching Scheme is carried on under the auspices of this Council?

DR. K. L. SHRIMALI: I do not think it is at present working under this Council.

SHRI M. VALIULLA: May I know whether the Government is giving assistance to the All India Council of Sports?

DR. K. L. SHRIMALI: Whenever any application is received, we consider it.

SHRI M. VALIULLA: Is it not a fact that the Government of India have withdrawn their representative from the Indian Branch of the Olympic Association?

DR. K. L. SHRIMALI: That is so.

SHRI M. VALIULLA: Was this not because they have withdrawn their representative from the All India Council of Sports?

DR. K. L. SHRIMALI: That is so.

•11. [For answer, vide col. 43 infra.]

#### LITERATURE ON INTER-STATE UNDER- STANDING

•12. SHRI M. GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

tHindi transliteration.

(a) whether it is a fact that Government are taking steps to publish suitable literature with a view to eradicating provincialism and com-munalism; and

(b) if so, what are the details of the steps taken?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir. Steps are being taken to publish literature with a view to creating inter-State understanding and eradicating provincialism and regionalism.

(b) This Ministry intends to publish brochures, in collaboration with the Ministry of Information and Broadcasting, one on each of the major States. Each brochure will describe the physical, social, economic and cultural characteristics of the State concerned as well as bring out its achievements and contribution to the total cultural and political pattern of the country.

SHRI M. GOVINDA REDDY: May I know the arrangements made to get the material for these brochures?

DR. K. L. SHRIMALI: So far the details have not been worked out. All that we have done is to ask the State Governments what co-operation they will give and how many brochures they will be prepared to purchase.

SHRI M. GOVINDA REDDY: May I know whether there is any officer specially deputed for this work?

DR. K. L. SHRIMALI: Naturally, it will be done by one of the officers in the Ministry.

SHRI M. GOVINDA REDDY: May I know if the Government of India have collected the material that is already there in the States?

DR. K. L. SHRIMALI: That will be taken into account when the brochures are being prepared.

SHRI TAJAMUL HUSAIN: May I know the language or languages in which these brochures will be prepared?

DR. K. L. SHRIMALI: This matter has not been decided yet. It will be in English first, and later on translated into other languages.

SHRI H. C. MATHUR: May I know if the preparation of this literature is part of a comprehensive scheme or is it an independent scheme by itself?

DR. K. L. SHRIMALI: This is a scheme by itself, and it is being undertaken with the co-operation of the Ministry of Information and Broadcasting.

SHRI N. D. M. PRASADARAO: Does agitation for linguistic provinces come under provincialism or lin-guism?

DR. K. L. SHRIMALI: That is a separate question.

#### ENTOMOLOGICAL AND GLACIAL SURVEY OF THE HIMALAYAS

•13. SHRI M. GOVINDA REDDY: Will the Minister for NATUHAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether an entomological and glacial survey of the Himalayan ranges is being organised; and

(b) if so, what are the details of the scheme?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) No, Sir.

(b) The question does not arise.

#### DIVISION OF INDIA OFFICE LIBRARY

•14. SHRI M. GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) whether a settlement has been arrived at in the matter of the division

of the India Office Library in London; and

(b) if so, what are the details of the settlement?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) and (b). The matter is still under consideration.

SHRI M. GOVINDA REDDY: Sir, may I know what exactly is the matter under consideration?

DR. K. L. SHRIMALI: The matter under consideration is this. We want to have the India Office Library which is in London, but the U. K. Government wishes to retain it.

SHRI M. GOVINDA REDDY: In view of the statement made in the House of Lords that this library belongs exclusively to the Crown, is there any matter left for consideration, and if so, what is that matter?

DR. K. L. SHRIMALI: The matter is under negotiation. As far as we are concerned, we are definitely of the opinion that the India Office Library belongs to us, but the Government of the United Kingdom wishes to retain it. And the whole matter is under negotiation.

SHRI M. GOVINDA REDDY: But has not their claim been categorically refuted?

DR. K. L. SHRIMALI: As far as we are concerned, we have categorically refuted the claim of the U. K. Government.

SHRI M. GOVINDA REDDY: Has it been brought to their notice that this library was being maintained at the expense of the Government of India until 1935 and that the building in which it was lodged was also built at the expense of India; also that there was an assurance given that it would be handed over to India?